

Annexure – 5

Name of the corporate debtor: Marvelous Metals Private Limited Date of commencement of liquidation: 04.08.2025 ; List of stakeholders as on: 17.01.2026

List of operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Office of State Tax Officer, KOLNOD-C-0111	GST Department	14-Aug-25	200,742,550.00	200,742,550.00	State Tax Dues	0.00	NA	46.57%	0.00	0.00	0.00	-	
2	The Commissioner of customs NS-II, JNCH, Nhava Sheva	Ministry of Finance, Department of Revenue	02-Sep-25	25,787,839.50	25,741,787.00	Customs Dues	0.00	NA	5.97%	0.00	0.00	0.00	46,052.50	
3	Regional Provident Fund Commissioner - II (Legal)	Ministry of Labour & Employment, Government of India	02-Sep-25	29,778,384.00	2,540,216.00	Provident Fund dues	0.00	NA	0.59%	0.00	0.00	0.00	27,238,168.00	
4	E.S.I Corporation Sub Regional Office Pune	Ministry of Labour & Employment, Government of India	06-Jan-25	4,456,962.00	-	ESIC Dues	0.00	NA	0.00%	0.00	0.00	0.00	4,456,962.00	Under verification
TOTAL				260,765,735.50	229,024,553.00		-		53.13%	-	-	-	31,741,182.50	